

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : ----
PETITION NUMBER : CP(IB)/78(CHE)/2022
NAME OF THE PETITIONER : Aegis Power Solutions Pvt Ltd
NAME OF THE RESPONDENT(S) : Refex Energy Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER


Ld. Counsel Mr. Ishwar Mohapatra for the Petitioner. None for the Respondent.

Counsel for the Petitioner states that Respondent is not appearing and delaying the hearing in the matter a pretext of settlement. However, there is no progress in settlement talks as evidenced by order dated 04.08.2023.

Pleadings are complete in the matter.

Post the petition for final hearing on **22.12.2023**.

Final opportunity is given to the Respondent to appear on 22.12.2023 and make the submissions.


RAVICHANDRAN RAMASAMY
Member (Technical)


JYOTI KUMAR TRIPATHI
Member (Judicial)

Phk